

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt. (RJS) / 70 / 2010

Dated: 5th August, 2010

For administrative reasons the following transfers / postings of Judicial Officers in the rank of Civil Judge (Jr.Div.) cadre are made with immediate effect:-

S.No.	Name of officer	From	To	Vice
	Sarva Shri/ Ms.			Sarva Shri/ Ms.
01.	Snakti Singh	CJ(JD)JM, Bonli (Sawaimadhopur)	CJ(JD)JM, Tijara (Alwar)	Vacant
02.	Bal Krishan Goyal	ACJ(JD)JM No.1, Alwar	CJ(JD)JM, Chhipabarod (Baran)	Vacant
03.	Rajendra Singh Jarav	ACJ(JD)JM No.1, Bundi	CJ(JD)JM, Gaddi (Banswara)	Vacant
04.	Ashish Dadhich	ACJ(JD)JM No.2, Ajmer	CJ(JD)JM, Rawatbhaita (Chittorgarh)	Vacant
05.	Prithvi Pal Singh	CJ(JD)JM, Bari (Dholpur)	CJ(JD)JM, Tibbi (Hanumangarh)	Vacant
06.	Prem Lata Saini (ON REQUEST)	CJ(JD)JM, Mahuwa (Dausa)	CJ(JD)JM, Bandikui (Dausa)	Vacant
07.	Neetu Arya	CJ(JD)JM, Siwana (Balotra)	CJ(JD)JM, Sanchoore (Jalore)	Ranjan Singh
08.	Ranjan Singh (ON REQUEST)	CJ(JD)JM, Sanchoore (Jalore)	CJ(JD)JM, Niwai (Tonk)	Varun Talwar
09.	Varun Talwar	CJ(JD)JM, Niwai (Tonk)	CJ(JD)JM, Mahuwa (Dausa)	Prem Lata Saini
10.	Mahendra Kumar Dave (ON REQUEST)	CJ(JD)JM, Osian (Jodhpur)	Spl.JM (N.I. Act Cases) Court No.2, Jodhpur	Vacant
11.	Kaushal Singh	CJ(JD)JM, Kekri (Ajmer)	CJ(JD)JM, Malpura (Tonk)	Vacant
12.	Ashok Kumar Tak	CJ(JD)JM, Kuchamanecity (Merta)	CJ(JD)JM, Chirawa (Jhunjhunu)	Vacant
13.	Shailesh Jaria	CJ(JD)JM, Khandar (Sawaimadhopur)	CJ(JD)JM, Pipar (Jodhpur)	Vacant
14.	Pradeep Kumar-II	ACJ(JD)JM No.16, Jaipur City	CJ(JD)JM, Osian (Jodhpur)	Mahendra Kumar Dave

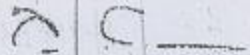
05/08/2010

15.	Hemant Singh Baghela	CJ(JD)JM (North), Kota	CJ(JD)JM, Itawa (Kota)	Vacant
16.	Ajay Kumar	CJ(JD)JM, Pratapgarh	CJ(JD)JM, Sardarshahar (Churu)	Vacant
17.	Sandeep Anand (ON REQUEST)	CJ(JD)JM No.2, Alwar	ACJ(JD)JM No.19, Jaipur City	Vacant

NOTE.

1. The Judicial Officers at S.No. 6, 8, 10 & 17 who have been transferred on their own request from one place to another of their choice shall not be entitled to claim disturbance allowance or joining period.
2. The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER


REGISTRAR GENERAL.